

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 33

CP/264(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **DA URBAN NOMADS COMMUNITY PRIVATE LIMITED V/s REGISTRAR OF COMPANIES (ROC-PUNE)**

Section 131(1) of the Companies Act, 2013 and Rule 11 of the NCLT

ORDER

Adv. Ajay Pawar for the Roc Pune present through VC. Adv. Akhil Shankhwar, on behalf of the Petitioner present through VC. Adv Prachi Wazalwar a/w Adv. Sheba Abraham for the Income Tax Department present through VC.

Ld. Counsel for the RoC submitted that they have already forward their comments to Central Government for their necessary instructions.

The Income Tax Department seeks further time, last opportunity is granted.

List this matter on Board on **09.08.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)